

Value (C.I.F.) in Rs. crores

	1980-81	1981-82	1982-83
			(Prov.)
Printing paper	35.67	28.01	4.83
Newsprint	138.46	154.66	112.63

Transfer Policy for Bank Employees

220. SHRI SHANTI TYAGI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have adopted a compulsory transfer policy for the employees of nationalised banks after every five years;

(b) whether employees of these Banks have registered protest against this policy; and

(c) if so, what steps Government have taken to resolve this problem?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The Service regulations of the Officers of the banks provide for their transfers in India or abroad. As per the Sastri Award, clerical employees are normally transferable only within the State or the language area in which they are serving. In view of the fact that the employees, if allowed to remain at a branch for unduly long period, are likely to develop vested interests, Government had advised the banks in January 1982 to rotate their officers and clerical staff after 3 years and 5 years respectively. Certain representations had been received by the Government from bank employees registering protest against the transfer of clerical staff, but having regard to the fact that such transfers are considered in the interest of banks and are generally

effected in a phased manner, to avoid dislocation of work, undue hardship to the employees or inconvenience to the constituents, it was not considered advisable to interfere in the matter.

Airport Advisory Committee for International and Domestic Airport

221. SHRI ASHWANI KUMAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Airport Advisory Committees for four international airports and six major domestic airports were constituted during the Janata regime in order to bring the travelling public and the agencies into close relation; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir.

(b) In order to bring the travelling public and the agencies providing the services into close relationship, Airport Advisory Committees for four international airports, viz., Bombay, Calcutta, Delhi and Madras, and six major domestic aerodromes, viz., Ahmedabad, Bangalore, Gauhati, Hyderabad, Patna and Trivandrum had been constituted in February, 1979.

The main functions of the Advisory Committees are:—

(i) to examine the complaints and grievances of the passengers and recommend suitable remedial action.

(ii) Advise the Government in respect of the amenities and facilities required both for passengers and cargo.

(iii) Assist the Government/Agencies in removing shortcomings and to secure cooperation from the public.

Indian Airlines flight on Calcutta-Ranchi-Nagpur-Bombay route

222. SHRI ASHWANI KUMAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received representations to start an Indian Airlines flight on the Calcutta Ranchi-Nagpur-Bombay route; and

(b) if so, what decision Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir.

(b) The suggestion has not been found feasible because there is no traffic affinity between Ranchi and Nagpur and Ranchi and Bombay to justify the operation of a separate flight.

New Units of Bharat Electronics Limited

223. SHRI SHRIDHAR WASUDEO DHABE: Will the Minister of DEFENCE be pleased to refer to the answer to Unstarred Question 232 given in the Rajya Sabha on the 22nd February, 1983 and state:

(a) whether a request has been received from the Government of Maharashtra to review the decision taken by Government to set up new units of the Bharat Electronics Limited to the effect that another unit be located at Nagpur;

(b) whether any criteria were applied including the new criterion of locating the units in 'no industry' districts while taking a decision to locate units at Panchkula and in the district of Garhwal in U.P.; and

(c) whether the locations of more units are yet to be decided by Government?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir. There are no other proposals at present.

Construction of Five Star Hotels

224. SHRI SHRIDHAR WASUDEO DHABE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of Five Star hotels constructed during the last two years in the country, city-wise and State-wise;

(b) the room capacity increased thereby;

(c) the room utilisation ratio during the above period; and

(d) the amount of money spent on their construction, hotel-wise and city-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSTED ALAM KHAN): (a) to (d) A statement is placed on the Table of the Sabha. [See Appendix CXVII, Annexure No. 6].

Serving of beef in Five Star Hotels in Bombay

225. SHRI SHRIDHAR WASUDEO DHABE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that beef is served in the public sector hotels in Bombay city; and